



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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		1942 ശ്രാവണം 20 20th Sravana 1942	

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vijayan Pillai. M, Mannoorazhikathu veedu, Kottukkal P. O., Kottarakkara Taluk, Kollam District, Pin- 691 306, holder of S. S. L. C. No. 345406 with Register No. 400530 of March 1982 issued from Board of Public Examinations, Kerala, have changed my signature as shown below:

Old Signature : 

New Signature : 

This change will come into effect in all records related to me.

Kottukkal,
19-6-2020.

VIJAYAN PILLAI. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sujithrakumari.P.V, Puliparambil House, Decent Lane, Olarikkara, Pullazhi P. O., Thrissur Taluk, Thrissur District, Pin-680 012, holder of S. S. L. C. Book No. G 334985 with Register No. 503759 of March 1995, in the Pre-Degree Examination Mark list Folio P No. 03765 with Register No. 1302 of April 1997 issued by the Controller of Examinations, University of Calicut, in the Certificate TEE-C No. 01661 with Register No. 15091171 of September 2015 issued by the Secretary, Board of Public Examinations, Kerala, in the Diploma in Electronics Engineering Certificate Sl. No. 85047 with Register No. 973544 dated 21-1-2002 issued by the Joint Controller of Technical Examinations (Kerala), in the Verification Certificate (One Time Registration) No. 0221218 with PCN 150034396 issued by the Secretary, Kerala Public Service Commission, in the PAN Card No. JQTPS5307E issued by the Income Tax Department, Government of India and also known as Suchithra in the Election Identity

Card No. IDZ0664888 issued on 17-1-2016 by the Electoral Registration Officer, 67 Thrissur Constituency, is one and the same person. Hereafter I have changed my name as Suchithra.P.V and have changed my signature as shown below.

Old Signature : Suchithra.P.V.

New Signature : Suchithra.P.V.

This change will come into effect in all records related to me.

Pullazhi,
3-6-2020.

SUJITHRAKUMARI.P.V

NOTIFICATION

I, Vishnu A S, Vishnus, Panayarathala, Udiyankulangara, Amaravila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. Certificate No. L 048614 with Register No. 112595 of March 2011, is corrected as Hindu Ganaka vide Certificate No. A6/6024/20/K.Dis., dated 13-7-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
16-7-2020.

VISHNU A S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajan J, Pournami, TC 49/1740, Estate P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 019, holder of S. S. L. C. Book No. C 333404 with Register No. 470252 of March 1981, have embraced Hinduism from Christian, Pulaya Community vide Suddhi Certificate No. 28824/20, dated 22-6-2020, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu Pulaya Community.

This change will come into effect in all records related to me.

Thiruvananthapuram,
29-6-2020.

RAJAN J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sarath M G, Saritha Bhavan, Kalathukal, Karakulam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 564, holder of S. S. L. C. Certificate No. F 470994 with Register No. 547686 of June 2006, have embraced Christianity from Hindu, Vaniyan Community vide Baptism Certificate dated 21-6-2020, issued from Zachariya Memorial C S I Church, Ayanicaud, with the same name. Hereafter I will be a member of Christian Religion.

This change will come into effect in all records related to me.

Nedumangad,
23-7-2020.

SARATH M G

NOTIFICATION

I, Rajimani T S, Neduvila Veedu, Aruvikkuzhi, Veeranakavu P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Xian, Nadar in my S. S. L. C. Book No. J 091445 with Register No. 296266 of March 1997, is corrected as SIUC Christian Nadar vide Certificate No. A5/8840/2020/K.Dis., dated 21-7-2020, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,
23-7-2020.

RAJIMANI T S

NOTIFICATION

I, Vijayan P, Ambika Sadanam, Onambalam, East Kallada, Kollam Taluk, Kollam District, Pin-691 502, do hereby notified for the information of all authorities concerned and the public that my Community which is wrongly entered as Xian Latin Xian Parava convert in my S. S. L. C. Book No. C. 150381 and Vol. II, Book No. D 617918 with Register No. 198534 of March 1986 is corrected as Christian Latin Catholic vide Certificate No. 28019/19/A5/K.Dis., dated 13-2-2020 issued by the Tahsildar, Taluk Office, Kollam.

This correction will come into effect in all records related to me.

Kollam,
20-2-2020.

VIJAYAN P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jiju Subash. S, Kavumpana Vayalil, Surabhi Nagar 398, Ayathil P. O., Kollam Taluk, Kollam District, Pin-691 021, holder of S. S. L. C. No. E 594429 with Register No. 518792 of June-2005, and Register No. 634057 of March 2006 (No. of Chance 2), known as Jiju. S in the Birth Certificate with Registration No. 5445/1989 date of Registration 8-6-1989 issued by the Registrar of Births and Deaths Kollam Corporation, known as jijusubash. s in the Driving Licence No. 2/12453/2010 dated 19-7-2012 issued by the Assistant L.A Kollam, known as Jiju Subash Subash in the Passport No. J2918540 issued on 4-11-2010 issued by the Passport Officer, Thiruvananthapuram is one and the same person. I have embraced Islam Religion from Hindu Ezhava Community as per the discharge certificate No. 5473 Reissued dated 5-2-2020 issued from the Therbiyathul Islam Sabha, Calicut with a new name Ajmal. S. Hereafter I will be a member of Islam Religion and will be known by the name Ajmal.S only and will sign accordingly.

This change will come into effect in all records related to me.

Kollam.

JIJU SUBASH. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nasarudeen. M, Plavila veedu, Umayanalloor P. O., Kollam Taluk, Kollam District, Pin-691 589, holder of Extract of School Admission Register with Admission No. 5383 date of Admission 25-5-1969 issued by the Headmistress PVUPS, Perethu, Umayanalloor known as Shahulammed in the Employees Provident Fund Scheme 1952 subscribes annual statement 2010-11 with Account No. KR/KLM/0002960/000/0001631 issued by the Regional Provident Fund Commissioner, known as Nasarudeen in the Ration Card No. 1207093340 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer Kollam, in the Kerala Cashew Workers Relief and Welfare Fund Scheme Identity Card with Membership No. 1040701071 issued by the Chief Executive Officer Kerala Cashew Workers Relief and Welfare Fund Board known as Nazarudeen in the Election Identity Card No. WLS0592840 dated 23-10-2015 issued by the Electoral Registration Officer, Eravipuram Assembly Constituency is one and the same person. Hereafter I will be known by the name Nasarudeen. M only.

This change will come into effect in all records related to me.

Kollam,
27-5-2020.

NASARUDEEN. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, K Aleyamma, Mullikkattu Gardens, P. O. Puthoor, Kottarakkara, Kollam, Pin-691 507, holder of Extract of School Admission Register with Admission No. 2426, date of Admission 21-5-1974 issued by the Headmistress, High School for Girls, Thevalakkara, known as Aleyamma in the Marriage Certificate No. A3/718/2011 with Registration No. 86/2010 date of Registration 9-3-2010 issued by the local registrar of marriages (common) and the Secretary Neduvathoor Grama Panchayath, known as Aliamma in the Electoral Identity Card No. XCR 0703926 dated 23-10-2015 issued from the Electoral Registration Office, Kottarakkara Assembly Constituency known as Aleyamma Mathews in the PAN Card No. ANNPK9587C issued from the Income Tax Department Govt. of India, in the Indian Passport Number J9912338 issued on 15-11-2011 by the Passport Officer Thiruvananthapuram, in the Indian Passport No. K 2203292 issued on 23-12-2011 by the Passport Officer, Thiruvananthapuram of my husband Mathews Thomas is one and the same person. Hereafter I will be known by the name Aleyamma Mathews only, consequent on my marriage.

This change will come into effect in all records related to me.

Kollam,
21-5-2020.

K ALEYAMMA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Unnikuttan. S, Panavelil, Pathiyankara, Thrikkunnapuzha P. O., Alappuzha, Pin-690 515, holder of S. S. L. C. No. K114633 with Register No. 445553 of March 2010, Higher Secondary Examination Certificate No. HSE1202491 with Register No. 8097915 of March 2012 issued from Board of Higher Secondary Examination, Govt. of Kerala, Degree Certificate No. 0437353 with Register No. 12827041 of December 2015 issued from University of Kerala, Election Identity Card No. YLM1141928 dated 29-4-2016 issued by Electoral Registration Officer, Haripad LA Constituency, also known as Unnikuttan in Birth Certificate with Registration No. 22/94 date of Registration 31-5-1994 issued from Thrikkunnapuzha Panchayat, in Ration Card No. 1420091176 dated 15-3-2017 issued by Taluk Supply Officer, Karthikappally, and as Unnikuttan Shaji in Passport No. R5234259 issued on 23-10-2017 from Regional Passport Office, Cochin, is one and the same person. Hereafter I have changed my name as Unni Shaji and will sign accordingly.

This change will come into effect in all records related to me.

Thrikkunnapuzha,
11-6-2020.

UNNIKUTTAN. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prineesh Issac, Manakkalam, Thalavady P. O., Alappuzha District, Pin-689 572, holder of S.S.L.C. Book No. C 387138 with Register No. 256906 of March 2002; Election Identity Card No. TNL0004143, dated 16-10-2008, issued from Electoral Registration Officer, Kuttanad LA Constituency; Driving License No. 7/1407/2011, dated 24-2-2014, issued by Assistant-Licensing Authority Ernakulam; PAN Card No. ADGP18093Q, issued from Income Tax Department, Govt. of India; Marriage Certificate No. 204/2014 with Registration No. 63/2014, date of Registration 29-4-2014, issued from Thalavady Grama Panchayat; Ration Card No. 1419016311, dated 15-3-2017, issued by Taluk Supply Officer, Kuttanad; Birth Certificate with Registration No. BIRTH/2018/109, date of Registration 26-12-2017, issued from Kochi Municipal Corporation, of my daughter Aamiya Rahel Prineesh; have embraced Hinduism from Christian Cheramar Community as per Suddhi Certificate No. 28821/2020, dated 19-6-2020, issued from Aryasamaj, Thiruvananthapuram, with a new name Prineesh M. Hereafter I will be a member of Hindu Cheramar Community and will be known by the name Prineesh. M only.

It is further notified that my minor daughter Aamiya Rahel Prineesh, holder of Birth Certificate with Registration No. BIRTH/2018/109, date of Registration 26-12-2017, issued from Kochi Municipal Corporation, have embraced Hinduism from Christian Cheramar Community as per the above Suddhi Certificate with a new name Aamiya Prineesh. Hereafter she will be a member of Hindu Cheramar Community and will be known by the name Aamiya Prineesh only.

The above changes will come into effect in all records related to us.

Thalavady,
19-6-2020.

PRINEESH ISSAC

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Libin K.C, Ennasseril House, Velloor P. O., Pampady, Kottayam Taluk, Kottayam, Pin-686 501, holder of S. S. L. C. No. G 123876 with Register No. 232381 of March 2007 have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28810/2020, dated 2-3-2020, issued from Aryasamaj, Trivandrum with the same name.

It is further notified that my minor daughter Krishna Libin, holder of Birth Certificate with Registration No. 2953/2016, date of Registration 22-10-2016, issued by Registrar of Birth & Death, Kottayam Municipality have embraced Hinduism from Christian, Cheramar Community as per the above Suddhi Certificate with the same name. Hereafter we will be the members of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Velloor,
5-3-2020.

LIBIN K. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jikkumon Jose, Ezhuthupallyil House, Pattithanam P. O., Ettumanoor, Kottayam Taluk, Kottayam, Pin-686 631, holder of T.H.S.L.C. No. D 0570 with Register No. 2454 of March 2009, Vocational Higher Secondary Examination Certificate No. VE 16975 with Register No. 18008 of March 2011, issued from Board of Vocational Higher Secondary Examination, Thiruvananthapuram, National Trade Certificate with No. 0064826 of July 2013, issued from National Council for Vocational Training, Government of India, Birth Certificate with Registration No. 3044/93, date of Registration 28-8-1993, issued by Secretray & Registrar of Births & Deaths, Arpookara Grama Panchayat, Rationcard No. 1523083145 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam, PAN Card No. BVMPJ9575P, issued from Income Tax Department, Govt. of India, Election Identity Card No. ZMG0233684, dated 5-1-2012, issued by Electoral Registration Officer, Ettumanoor LA Constituency, Driving Licence No. 35/2745/2012, dated 18-6-2012, issued by Asst. L.A Palai have changed my name as Jikku Jose.

This change will come into effect in all records related to me.

Pattithanam.

JIKKUMON JOSE

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Unnikuttan K. J, Kulangara House, Vengathanam P. O., Parathodu, Kanjirappally Taluk, Kottayam-686 512, Presently working as Assistant in Kerala Public Service Commission District Office, Idukki, holder of S. S. L. C. No. D 456405 with Register No. 519243 of March 2004, Higher Secondary Examination Certificate No. HSE 283155 with Register No. 2128783 of March 2006, issued from Board of Higher Secondary Examination, Thiruvananthapuram, Degree of Bachelor of Technology Certificate with Register No. 736225 of May 2011, issued from Mahatma Gandhi University, Kottayam, Birth Certificate with Registration No. 59/89, date of Registration 7-3-1989, issued by Secretary & Registrar of Births & Deaths, Kulathupuzha Grama Panchayath, Election Identity Card No. TTD0000885, dated 10-12-2019, issued by Electoral Registration Officer, Poonjar LA Constituency, PAN Card No. AEIPU3400J, issued from Income Tax Department, Govt. of India, Driving License No. 34/465/2013, dated 18-8-2016, issued by Addl. L.A Kanjirappally, Permanent Retirement Account No. 110134243570, issued from National Pension System, Govt. of India, Ration Card No. 1526010375 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Kanjirappally, and also known as Unnikuttan Kulangara Joseph in Passport No. H 5639450, date of issue 24-2-2010, issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I have changed my name as Jaison K Joseph and will sign accordingly.

This change will come into effect in all records related to me.

Vengathanam,
5-6-2020.

UNNIKUTTAN K. J

NOTIFICATION

I, Meenu Sasi, Edakarayil House, Parakadavu, Kanjirappally P. O., Kanjirappally Taluk, Kottayam, Pin-686 507, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nair in my S. S. L. C. No. G 418678 with Register No. 240093 of March 2007 is corrected as Hindu, Saiva Vellala vide Certificate No. K.Dis., 1541/2020/Cl, dated 9-6-2020, issued by Tahsildar, Kanjirappally.

This correction will come into effect in all records related to me.

Kanjirappally,
10-6-2020.

MEENU SASI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thampy K.G, Karamala House, Kanakappalam P. O., Kanjirappally Taluk, Kottayam, Pin-686 509, holder of S. S. L. C. Book No. 561055 with Register No. 202767 of March 1978 have embraced Christianity from Hindu, Cheramar Community as per Baptism Certificate with Registration No. 2701, Membership No. 70/01-03-2020, dated 5-3-2020, issued from Bethel Assembly of God Church, Chunkappara P. O., Pathanamthitta with the same name. Hereafter I will be a member of Christian, Cheramar Community.

This change will come into effect in all records related to me.

Kanakappalam,
10-6-2020.

THAMPY K.G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Murugeswari. A, Thannimoottil House, Kumily P. O., Kollampattada, Peerumade Taluk, Idukki, Pin-685 509, holder of S. S. L. C. Book No. B 426364 with Register No. 425 of March 1990 and as A. Murugeswari in the Employment Exchange Identity Card with Register No. W3/08, dated 18-11-1991, issued from Town Employment Exchange, Peerumade and also known as Mubasira in the Rationcard No. 1631001439 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Peerumade is one and the same person. I have embraced Islam Religion from Hindu, Chakkilian (SC) Community vide Discharge Certificate No. 624/91, dated 19-9-1991, renewed on 11-1-2020, issued from Maunathul Islam Association, Ponnani Nagaram, Kerala with a new name Mubashira. A. Hereafter I will be a member of Islam Religion and have changed my name as Mubashira. A and will sign accordingly.

This change will come into effect in all records related to me.

Kumily,
8-6-2020.

MURUGESWARI. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Salikuttan.V.A, Vellikulath House, West Kodikulam P. O., Thodupuzha Taluk, Idukki, Pin-685 582, holder of S. S. L. C. Book No. D014760 with Register No. 239094 of March 1991, Driving Licence No. 38/300/2004, dated 8-7-2016, issued by Asst. L A Thodupuzha and as Salim V. H in the Ration Card No. 1628050339 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Thodupuzha and also known as Salim in the Election Identity Card No. FBR1429943, dated 19-3-2001, issued by Electoral Registration Officer, Thodupuzha LA Constituency is one and the same person. Hereafter I will be known by the name Salim V.H only.

This change will come into effect in all records related to me.

Thodupuzha,
21-1-2020.

SALIKUTTAN.V.A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mary.P.V, S. D. Convent, Kizhakkambalam P. O., Ernakulam District, Pin-683 562, holder of S. S. L. C. Book No. 075698 with Register No. 11403 of March 1970, Pre-Degree Examination Certificate Book No. 93 with Register No. 22956 of October 1975 issued from Controller of Examination Kerala, also known as Mary. P. V (Sr. Salini. S. D) in the Certificate of General Nursing and Midwifery Certificate with Register No. 1397 dated 17th November 1979 issued from The Kerala Nurses And Midwives Council Trivandrum, Directorate of Distance Education Certificate No. S-VYASA/DDE/YIC-513/B12/12 dated 30th October 2013 issued from Swami Vivekananda Yoga Anusandhana Samsthana, Bengaluru, Degree of Bachelor of Science in Nursing Certificate of April 1989 issued from University of Madras, Registration Certificate of Additional Qualification Post Basic B. Sc. Nursing Certificate No. 0207977 with Registration No. 1397 dated 22nd July 2019 issued from Kerala Nurses and Midwives Council, Trivandrum, Degree of Master of Science in Nursing Certificate No. 856 of March 1997 dated 23-3-1998 issued from The Tamil Nadu Dr. M. G. R. Medical University, Chennai, known as

Sr. Salini in the Election Identity Card No. GJK1115849 dated 1-10-2000 issued by Electoral Registration Officer Kunnathunadu LA Constituency, known as Salini. S. D in the PAN Card No. CVC PD5789E issued from Income tax Department Govt. of India, is one and the same person. Hereafter I have changed my name as Sr. Salini. S. D consequent on my Religious congregation of Sisters of the Destitute during the Religious Vestition and Profession ceremony.

This change will come into effect in all records related to me.

Pazhanganad,
8-11-2019.

MARY.P.V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajitha Peter, Palayil House, Peechanikkad, Puliyanam P. O., Ernakulam District, Pin-683 572, holder of S. S. L. C. Certificate No. L 413818 with Reg. No. 284126 of March 2011 issued from Board of Public Examinations. Govt. of Kerala, in the Higher Secondary Certificate No. HSE 2/2013/460552 with Register Number 9167552 of June 2013 (SAY) issued by Secretary, Board of Higher Secondary Examination, Government of Kerala, in the Bachelor of Business Administration Certificate with Register No. TR01281310156 of April 2016 issued by Vice Chancellor, Mahatma Gandhi University, in the PAN Card No. CPSPP5051B issued from Income Tax Department, Govt. of India, in the Driving Licence No. 63/2002/2017 dated 8-5-2020 issued from Assistant Licensing Authority, Angamali, Ernakulam District, in the Election Identity Card Number RZM0367656 dated 9-12-2019 issued by Electoral Registration Officer, Angamaly L.A. Constituency and in the Birth Certificate with Registration Number 1462/1996 date of Registration 4-7-1996 issued on 22-8-2019 issued by Registrar of Births and Deaths, Angamaly Municipality also known as Rajitha in the Ration Card Number 1736024892 dated 15-3-2017 issued from Taluk Supply Office, Aluva is One and the same person. Hereafter I have changed my name as Isra Elizabeth Peter.

This change will come into effect in all records related to me.

Peechanikad,
25-11-2019.

RAJITHA PETER

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prabu K S, Arackal House, Thabore P. O., Poothamkutty, Ernakulam District, Pin-683 577, holder of Extract of Admission Register with Admission No. 8935 date of Admission 17-5-1980 issued by Headmaster Sacred Heart Orphanage High School, Mookkannur, Driving Licence No. 41/676/1993 dated 11-1-2016 issued by Asst. L.A Angamali, also known as Prabhu Kunnathuparambil Sulochana in the Passport No. K 1078451 issued on 7-5-2012 issued by Regional Passport Officer, Cochin, known as Prabhu in the Electoral Identity Card No. RZM0313478 dated 27-3-2014 issued by the Electoral Registration Officer, Angamali LA Constituency, in the PAN Card with Permanent Account No. BMNPP0698B issued from the Income Tax Department, Government of India, known as Prabhurajan in the Ration Card No. 1736092895 (at Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Aluva, is one and the same person. Hereafter I have changed my name as Prabhu A R.

It is further notified that my Community which is wrongly entered as Hindu-Gold Smith in my Extract of Admission Register with Admission No. 8935 date of Admission 17-5-1980, issued by Headmaster Sacred Heart Orphanage High School, Mookkannur, is corrected as Hindu- Ezhava Vide Certificate No. H3-4398/20/K. Dis. dated 9-6-2020 issued by the Tahsildar Aluva Taluk.

This change and correction will come into effect in all records related to me.

Poothamkutty.

PRABU K S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Harish Kishan.T, TC-26/689 (12/2965), T.C.KunhiAmm Trust Building, Palace Road, Thrissur City Post, Thrissur Taluk, Thrissur District, Pincode-680 020, holder of S. S. L. C. Book A No. 201345, with Register No. 131950, of March 2000, Board of Public Examination, Kerala Higher Secondary Examination Certificate No. HSE. 307993, with Register No. 649951, of March 2002, Board of Higher Secondary Examination, Government of Kerala, Bachelor of Commerce (B.Com.) Degree Certificate No. 019714, with Register No. 629098, of April 2005, of University of Calicut, Master of Commerce (M.Com.) Degree Certificate No. 396002, with Register No. ELAFMCMR10, of September 2008, of University of Calicut, Vani Certificate No. 024719, dated 15-12-2015, issued by Prasar Bharati (India's Public Service Broadcaster), Staff Training Institute (Programme), All India Radio, Delhi, Driving

License No. 8/5709/2005, dated 29-10-2019, issued by the Assistant Licensing Authority, Thrissur, Electoral Identity Card No. LJL 1572320, dated 30-6-2015, issued by the Electoral Registration Officer, Thrissur LA Constituency, PAN Card No. ACRPH8505N issued by the Income Tax Department, Government of India, Caste Certificate No. 319/2020 dated 8-6-2020, issued by the Village Officer, Thrissur, as Harish Kishan Thazhath in Enrolment Certificate for Goods and Services Tax Practitioner, Enrolment Number: 321800002863GPN, dated 22-11-2018, also known as Thazhath Harish Kishan in the Passport No. P5409036 issued on 29-12-2016 by the Regional Passport Officer, Regional Passport Office, Cochin, and as Harish Kishan in the Ration Card No. 1841007627 (Sl. No. 2), issued by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I will be known by the name Harish Menon only.

This change will come into effect in all records related to me.

Thrissur,

11-6-2020.

HARISH KISHAN.T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunhumohamed.P.S, Padinjarankunnath House, Thazhapra, Vettikattiri P. O., Talappilly Taluk, Thrissur-679 531, holder of S. S. L. C. No. M542969 with Register No. 346135 of March 2012, in the Higher Secondary Examination Certificate No. HSE 2/2014/228630 with Register No. 1220210 of March 2014 issued from Board of Higher Secondary Examination, Govt. of Kerala, in the Election Identity Card No. ALK0438291 dated 21-12-2014 issued by the Electoral Registration Officer, Chelakkara Constituency, in the Driving Licence No. 48/1879/2015 dated 7-4-2015 issued by the Asst. LA, Wadakkanchery, also known as Kunhi Mohamed.C.S. in the Birth Certificate with Registration No. 37, date of Registration 8-10-1996 issued by the Sub Registrar, Births and Deaths, Vallathol Nagar Panchayat, known as Kunhumohamed in the Ration Card No. 1842117152 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Talappilly, and as Kunhumohamed Padinjarankunnath Sidheek in the Passport No. R 0532434 dated 15-5-2017 issued by the Regional Passport Officer, Regional Passport Office, Cochin is one and the same person. Hereafter I have changed my name as Muhammed Bin Abdullah.

This change will come into effect in all records related to me.

Vettikattiri,

4-6-2020.

KUNHUMOHAMED.P.S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Vijayalakshmi. V, Pulachikkattil House, Kundalassery Post, Palakkad Taluk, Palakkad-678 641, Now working as Anganawadi Helper, holder of S. S. L. C. Book No. 132749 with Register No. 62935 of March 1976, also known as Vijayalakshmi in the Election Identity Card No. K1/07/046/444530 dated 19-2-1999 issued by The Electoral Registration Officer, Sreekrishnapuram Constituency, in the Ration Card No. 1946096128 (Sl. No.) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad, known as P. V. Vijayalakshmi in the Birth Certificate with Registration No. 6/2009, date of Registration 26-10-2009 issued by The Secretary and Registrar of Birth and Death, Keralassery Grama Panchayath, in the Family Pension P.P.O No. F/Na/0207/2010(Army) dated 6-5-2010 issued from Office of The Principal Controller of Defence Accounts (Pension) Alld and as Vijayalakshmy. P. V in the S. S. L. C. No. K171515 with Register No. 225255 of March 1998 of my daughter Radhikadevi. P. V is one and the same person. Hereafter I will be known by the name Vijayalakshmi. P V only.

This change will come into effect in all records related to me.

Kundalassery,
8-6-2020.

VIJAYALAKSHMI. V.

NOTIFICATION

I, Chandran. K.V, Kavathiyam Parambu, Paruthipully P. O, Alathur Taluk, Palakkad-678 573 do hereby notified for the information of all concerned authorities and the public that my minor son K. C. Guruvayourappan, holder of Birth Certificate with Registration No. 1044/2006, date of Registration 3-2-2006 issued by the Registrar of Births and Deaths, Palghat Municipality, also known as Guruvayurappan. K. C. in the Extract of School Admission Register with Admission No. 9769, date of Admission 26-5-2011 issued by the Headmistress, G. H. S. Bemmanur, known as Guruvayurappan in the Ration Card No. 1950028957 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur is one and the same person. Hereafter. I have changed his name as Avyukth. K. C.

This change will come into effect in all records related to him.

Paruthipully,
15-6-2020.

CHANDRAN. K. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aboobacker Kurikkal. P., Kunnammal House, Punnappala Post, Nilambur Taluk, Malappuram District, Pin-679 328, holder of School Admission Register Extract No. 2019, date of Admission 3-6-1975, of A.L.P.S. Punnappala, also known as Aboobakkarsidheeque in the Electoral Identity Card No. KL/05/031/591482, dated 12-11-1998, issued by the Electoral Registration Officer, Wandoor Constituency, as Aboobacker Sideekh in the Ration Card No. 2052094528, (Sl. No. 5), issued by the Taluk Supply Officer, Nilambur, as Aboobacker Siddique in the Birth Certificate with Registration No. 7508/2010, date of Registration 20-10-2010, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my minor son Muhammed Razi. P., as Sidhique.P. in the S.S.L.C. No. N 189246, with Register No. 392446 of March 2013, of my son Muhammad Shibili.P., as Siddique in the S.S.L.C. No. Q 360257, with Register No. 422415 of March 2015, of my daughter Jubairiyya, and in the Birth Certificate with Registration No. 11225, date of Registration 19-7-1999, issued by the Sub Registrar of Births and Deaths, Manjeri Municipality, of my daughter Jubairiyya, and as Sidhique in the Birth Certificate with Registration No. 180/1997, date of Registration 19-7-1997, issued by the Registrar of Births and Deaths, Edavanna Grama Panchayat, of my son Muhammad Shibili, is one and the same person. Hereafter I have changed my name as Aboobacker Sidhique.P.

This change will come into effect in all records related to me.

Punnappala,
29-1-2020.

ABOOBACKER KURIKKAL. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ebin M. D, Blavil House, Alattil P. O., Peria, Mananthavady Taluk, Wayanad District Pin-670 644, holder of S. S. L. C. Certificate No. R 328832 with Register No. 237695 of March 2016, and Driving Licence Number 58/8425/2018 issued on 2-6-2018 from Sub-Regional Transport Office, Thalassery, have changed my name as Ebin Devasia

This change will come into effect in all records related to me.

Peria,
20-6-2020.

EBIN M. D

NOTIFICATION

I, Yoosaf K A, Kappadan House, Puthankunnu Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 595, holder of Standard X Equivalency Certificate No. AZ76172 with Register No. 12404 of January 2018 also known as Yousaf in Election Identity Card No. DWL1446111 dated 2-3-2011 issued by the Electoral Registration Officer, Sulthan Bathery LA Constituency and known as Yousuf. K. A in the Birth Certificate of my minor daughter Juzaila K. Y Registration No. 3487/2012, date of Registration 31-10-2012 issued by Registrar of Births and Deaths & Secretary Sulthan Bathery Grama Panchayath as Yoosuf in the Birth Certificate of my another minor daughter Jumailath Registration No. 1156/2006 date of Registration 1-4-2006 issued by Registrar of Births and Deaths & Secretary Sulthan Bathery Grama Panchayath, and as Yousef in the School Abstract of my minor daughter Jumailath K Y with Admission Number 21650 date of Admission 19-5-2018 issued by Headmaster Govt. Sarvajana Higher Secondary School Sulthan Bathery Wayanad, in the School Abstract of my another daughter Juzaila K Y with Admission Number 5281 date of Admission 3-5-2019 issued by the Headmistress St.Thomas ALPS Puthankunnu, is one and the same person. Hereafter I have changed my name as Yoosaf K A.

Also notified that my minor daughter Jumailath, holder of Birth Certificate Registration Number 1156/2006, date of Registration 1-4-2006 issued by Registrar of Births and Deaths & Secretary Sulthan Bathery Grama Panchayath also known as Jumailath K Y in the School Abstract Admission Number, 21650 date of Admission 19-5-2018 issued by Headmaster Govt. Sarvajana Higher Secondary School Sulthan Bathery Wayanad is one and the same person. Hereafter I have changed her Name as Jumaila Thasneem KY.

It is further notified that my another minor daughter Juzaila K Y, holder of Birth Certificate Registration No. 3487/2012 date of Registration 31-10-2012 issued by Registrar of Births and Deaths & Secretary Sulthan Bathery Grama Panchayath, in the Abstract of School Admission Register Admission No. 5281 date of Admission 3-5-2019 issued by Headmistress St.Thomas ALPS Putthankunnu have changed her name as Fidha Fathima KY.

The above changes will come into effect in all records related to us.

Sulthan Bathery,
11-6-2020.

YOOSAF K A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Babu. M. A, Malekudiyil House, Moolankave Post, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, holder of Extract of School Admission Register with Admission No. 3143 date of Admission 22-5-1968 issued by the Headmaster Govt. Sarvajana Vocational Higher Secondary School, Sulthan Bathery, in the Driving Licence No.12/245/1981 dated 5-12-2017 issued by the Asst. LA Sulthan Bathery, in the Permanent Account Number BDGPB0171F issued from Income Tax Department Govt. of India, have changed my name as Joy. M. A.

This change will come into effect in all records related to me.

Moolankave,
26-6-2020.

BABU. M. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Yadu P. P., Padinhare Purayil, P. O. Kadannappalli, Kannur District, Pin-670 501, holder of S. S. L. C. No. Q 514005 with Register No.545273 of March 2015, Higher Secondary Examination Certificate No. HSE 2/2017/418195 with Register No.4427753 dated 15-5-2017 issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, Driving Licence No. DL No. KL59 20190021566 issued on 25-7-2019 by the SRTO, Thaliparamba, Birth Certificate with Registration No. 3447/1999, date of Registration 3-9-1999 issued by the Health Inspector Grade I, Registrar of Births & Deaths, Payyanur Municipality, have embraced Islam Religion from Hindu-Asari Community as per Discharge Certificate No.7309, dated 24-1-2020 issued by the President/Secretary, Therbiyathul Islam Sabha, Mukhadar, Calicut, with a new name Muhammed Thashreef. Hereafter I will be a member of Islam Religion and have changed my name as Muhammed Thashreef P. P. and will sign accordingly.

This change will come into effect in all records related to me.

Kadannappally,
2-7-2020.

YADU P. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suhas K. I., Uthradam, Punnol P. O., Thalassery, Kannur District, Pin-670 102, have changed the name of my minor son Aarush Suhas, holder of Extract of School Admission Register with Admission No. 2096, date of Admission 10-5-2012 issued by the Principal, Amrita Vidyalayam, Thalassery, Birth Certificate with Registration No. 8643/2006, date of Registration 16-9-2006 issued by the Registrar of Births and Deaths, Health Inspector Gr. I, Thalassery Municipality, as Hayan Aarush S.

This change will come into effect in all records related to him.

Punnol, Thalassery,
10-7-2020.

SUHAS. K. I.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aleeb Kodyil, Grace, Opp. to CSI Church, Pappinisseri P. O., Kannur District, Pin-670 561, holder of Secondary School Examination Certificate Serial No.D 20333 with Roll No. 400042102001 dated 14-3-2013, issued by Director (Evaluation), National Institute of Open Schooling, Govt. of India, Senior Secondary School Examination Certificate Serial No. D 25049 with Roll No. 090048113002 dated 21-10-2013 issued by Director (Evaluation), National Institute of Open Schooling, Govt. of India, Degree of Bachelor of Arts in Economics Sl. No. A 302722 with Enrolment No. 9310505009 of June 2012, issued by Vice-Chancellor, Tamil Nadu Open University, Degree of M. A. Criminology and Criminal Justice Administration Certificate Sl. No. A 324223 with Enrolment No. 12321305005 of June 2014 issued by Vice-Chancellor, Tamil Nadu Open University, Degree of Master of Science in Psychology Certificate Sl. No. A 325096 with Enrolment No. 13423305027 of January 2015 issued by the Vice-Chancellor, Tamil Nadu Open University, Passport No. R 1947294 issued on 2-11-2017 by the Passport Officer, Passport Office, Kozhikode, Driving Licence No. 59/6671/2006 dated 1-3-2012 issued by Asst. LA, Kannur, Election Identity Card No. NXA0269886 dated 20-9-2015 issued by Electoral Registration Officer, Azhikode Assembly Constituency, PAN Card No. AJOPK0961B, issued from Income Tax Department, Govt. of India, Ration Card No. 2366139858 (Sl. No. 2) issued by the Taluk Supply Officer, Kannur, have changed my name as Daniyal Kodyil.

This change will come into effect in all records related to me.

Pappinisseri,
3-7-2020.

ALEEB KODIYIL

NOTIFICATION

I, Aswani. M, 'Karuna', Pinarayi P. O., Thalassery Taluk, Kannur District, Pin-670 741, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu-Moger in my S. S. L. C. No. L 542602 with Register No. 517143 of March 2011 is corrected as Hindu-Mukaya as per Certificate No. Kdis/6540/2020/E2 dated 17-6-2020 issued by Tahsildar, Thalassery Taluk.

This correction will come into effect in all records related to me.

Pinarayi,
23-6-2020.

ASWANI. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jemy Mathew, Kongalath House, P. O. Moozhikkara, Thalassery Taluk, Kannur District, Pin-670 103, now working as Staff Nurse in Malabar Cancer Centre, Moozhikkara, Thalassery, holder of S. S. L. C. Book No. I 257900 with Register No. 182951 of March 1997, Pre-Degree Certificate Serial No. 69, 67 with Register No.95139 issued by the Controller of Examinations, Mahatma Gandhi University, Kottayam, Diploma Course in General Nursing and Midwifery Certificate No. KSDNEB/7063 with Register No. 99DN501 issued by the Director of Medical Education & Chairman, Karnataka State Diploma in Nursing Examination Board, Bangalore, Registration Certificate No. 0030677 with Number in Register is Nurse 38850 & Midwife 39713 dated 14th October 2004, issued by the Registrar, Kerala Nurses and Midwives Council, Thiruvananthapuram, Marriage Certificate Folio No. 122/2020, Certificate No. 7915/2020 dated 29-5-2020 with Registration No. 122/2020, date of Registration 29-5-2020 issued by the Local Registrar, Kothamangalam Municipality, also known as Jemy Laiju in the PAN Card No. CKHPM5549P issued from Income Tax Department, Govt. of India, and Ration Card No. 2367242076 (Sl.No.1) dated 25-3-2019 issued by the Taluk Supply Officer, Thalassery, is one and the same person. Hereafter I will be known by the name Jemy Laiju only on consequent to my marriage.

This change will come into effect in all records related to me.

Thalassery,
22-6-2020.

JEMY MATHEW

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prasoon C. K., Harisree, Thalamunda, Koodali P. O., Kannur District, Pin-670 592, holder of S. S. L. C. No. F 046044 with Register No. 142087 of March 2006, Driving Licence No. 13/8816/2017, dated 11-9-2017 issued by the ALA, Kannur, Ration Card No. 2366139561 dated 15-3-2017 issued by the Taluk Supply Officer, Kannur, have changed my name as Shamith C. K.

This change will come into effect in all records related to me.

Thalamunda,
1-7-2020.

PRASOON C. K.